

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 2093
TO BE ANSWERED ON 08.03.2021**

KENDRIYA VIDYALAYA IN ASSAM

2093. SHRI ABDUL KHALEQUE:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware of the dilapidated condition of the present school building of Kendriya Vidyalaya, Barpeta, Assam and if so, the details thereof;
- (b) the reasons for the delay in the completion of the school building of Kendriya Vidyalaya, Barpeta;
- (c) whether the Government has stopped sanctioning funds mid-way meant for the construction of the school building; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF EDUCATION
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) Kendriya Vidyalaya Sangathan (KVS) has informed that the Kendriya Vidyalaya (KV), Barpeta, Assam is functioning in the temporary accommodation provided by the Sponsoring Authority i.e. State Government of Assam. As per the norms of KVS the sponsoring authority has to undertake repair maintenance of the temporary building till the KV is shifted in the permanent school building constructed by KVS. However, day to day maintenance is being done by the school authorities.

(b) to (d) Construction of permanent buildings for KVs is a continuous process, which depends upon identification of suitable land, completion of lease formalities in favour of KVS by the sponsoring authorities, submission of drawings / estimates by construction agency, availability of funds and requisite approvals etc.
